

**Tuesday, 30th August, 2011/14 Bhadrapada, 1933 (Saka)
2.00 PM**

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and answered.
2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:
 1. Shri A Daya Nand Chandela A
 2. Shri Surender Kumar
 3. Shri Parduymn Rajput
 4. Shri O.P. Babbar
 5. Shri Mukesh Sharma
 6. Shri Kulwant Rana
 7. Shri Ramesh Bidhuri
 8. Shri Mohan Singh Bisht
 9. Shri Jai Bhagwan Aggarwal
 10. Ch. Surender Kumar
3. **Adoption of Reports:**
 1. Shri Kanwar Karan Singh
Shri Sahab Singh Chauhan to move the following motion:
"That this House agrees with the Eighth Report of the Business Advisory Committee presented on 29th August, 2011."
 2. Shri Kanwar Karan Singh
Shri Jai Bhagwan Aggarwal to move the following motion:
"That this House agrees with the Eighth Report of the Committee on Private Member's Bills and Resolutions presented on 29th August, 2011."
4. **Presentation of Report:**
Shri Kanwar Karan Singh
Dr. Jagdish Mukhi
to present the First Report of Rules Committee.
5. **Papers to be laid on the Table:**
Shri Ramakant Goswami, Minister of Labour to lay the copies of the following reports:
 1. Copy of Annual Report of DSIIDC for the year 2006-07 (English & Hindi version).
 2. Copy of Annual Report of DSIIDC for the year 2007-08 (English & Hindi version).
 3. Copy of Annual Report of DSIIDC for the year 2008-09 (English & Hindi version).
6. **Calling Attention Motion :**
Shri Mukesh Sharma
Shri Subash Chopra
Shri Neeraj Basoya
to call the attention of Minister of Power regarding hike in power tariff by DERC and mismanagement of the power companies.
7. **Introduction of Bill:**
Smt. Sheila Dikshit, Chief Minister to introduce 'The Code of Criminal Procedure (Delhi Amendment) Bill, 2011' with the leave of the House.
8. **Short Duration Discussion:**
Dr. Jagdish Mukhi
Shri Naresh Gaur
Shri Subhash Sachdeva
to initiate discussion on situation arising out of increasing incidents of crime in Delhi, sense of insecurity in women, daily increasing number of missing children and continuously deteriorating law & order situation in Delhi.